

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court No-II**

**Item 3**

**IA No. 1251/106/22  
In**

**CP(IB) No.183/Chd/Chd/2021**

**Under Section 94, & 106 IBC 2016**

**In the matter of:**

Neeraj Bansal

...Petitioner

**Present:** Ms. Divya Sharma Advocate for the RP.  
Mr. Bishwa Ranjan Chatterjee, Resolution Professional present through  
video-conferencing mode.

Heard the submissions made by the learned counsel for the Resolution Professional. This being a part-heard matter in the advance stage, transferred from Court I, may be transferred to the Court I, as requested by the learned counsel for the Resolution Professional.

Sd/-  
**(Umesh Kumar Shukla)**  
**Member (Technical)**

Sd/-  
**(Dr. P.S.N Prasad)**  
**Member (Judicial)**

December 21, 2023  
*Mukta*